

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

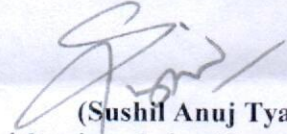
CIRCULAR

Sub : Regarding provision of providing CNR number of cases related to Fast Track Special Courts and POCSO Courts

Reference is invited to the subject and in continuation to the earlier circular number 20311-336/CIS/F.No.(151)/THC/2024 dated 15/06/2024 which was in terms of directions received from Hon'ble High Court of Delhi and to provide the information viz. **1) CNR number of exclusive POCSO Cases 2) CNR number of POCSO cases under combined FTSC 3) CNR number of Rape Cases under combined FTSC.**

In view of the above, the Judicial Officers posted in {ASJ (FTSC-RC), ASJ (FTSC-POCSO), ASJ (POCSO Courts) & ASJ (SC-POCSO)} under jurisdiction of Central and West District are requested to provide the requisite information **with appropriate categorization** to this office within 03 working days in **excel format only (soft copy) at email ID of Computer Branch at computerbranchthc-hq@delhi.gov.in** .

This issued with prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).



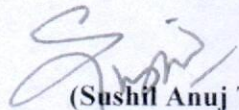
(Sushil Anuj Tyagi)
Additional Sessions Judge (Central)/
Officer In-Charge, Computer Branch
Tis Hazari Courts, Delhi

Ref. No. 41812-41867 /CIS/F.No.(151)/THC/2024

Dated : 23 JUL 2024

Copy forwarded for information and necessary action to:

1. The Judicial Officers posted in all concerned courts of Central and West District dealing in POCSO and Rape Cases with a request to direct the concerned staff to provide the requisite information at the earliest.
2. The Ld. Chairman (IT & Digitization) / Centralized Computer Committee, Rouse Avenue Courts Complex, New Delhi.
3. PS to Ld. Principal District & Sessions Judge (HQs) with a request to place the same before Ld. Principal District & Sessions Judge (HQs).
4. PS to Ld. Principal District & Sessions Judge (West) with a request to place the same before Ld. Principal District & Sessions Judge (West).
5. Dealing Official(s) LAYERS / Web-Site, Delhi District Courts to upload the same on LAYERS / Web-Site.



(Sushil Anuj Tyagi)
Additional Sessions Judge (Central)/
Officer In-Charge, Computer Branch
Tis Hazari Courts, Delhi